

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.06.2019 (TUESDAY)
COURT -III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1969 of 2019 Comp. App. (AT) (Ins) No. 647 of 2019	Rosmerta Technologies Ltd. Vs. Watchdata Technologies (India) Pvt. Ltd.	Suren Uppal	
2.	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

For Admission (After Notice)

3.	Comp. App. (AT) No. 143 of 2019	The Beneras Club Ltd. Vs. Dr. Narendra Pratap Singh & Anr.	Yash Anand	Udai Chandani
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By Order

Registrar